

Before the National Green Tribunal,Eastern Zone, Kolkata

O.A NO.116 of 2023

Previously O.A No. 479 of 2022 (Principal Bench)

IN THE MATTER OF:

Krishna Chouhan

Applicant

Vs.

State of Jharkhand & others

Respondents

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AFFIDAVIT

I, Devendra Singh, S/o Late Shri Daulat Ram Verma, aged about 64 years and duly authorised by a resolution passed by the Company MDCWL LIMITED (Formerly Monnet Daniels Coal Washeries Ltd a Company having its works Near: KDH Mines, N. K. Area, P.O-Dakra, District Ranchi, Jharkhand-829210 in order to represent the Company and to make submissions on its behalf, being aware of the facts & circumstances of the case, do solemnly state and affirm on oath as follows:

1. That, I am working in the capacity of Senior General Manager, Washery, of MDCWL LTD, Dakra & duly authorized by the Company in this behalf and am competent to swear the present affidavit.
2. That the Project Proponent was directed to comply with the recommendations made by the Joint Committee constituted by this Hon'ble Tribunal, Principal Bench, New Delhi in the above mentioned O.A. vide order dated 04.01.2023 by 15.08.2023.



3. The Joint Committee visited Monnet Daniels Coal Washery situated in the area of KDH in Khalari Block of District Ranchi on 26.09.2022, 16.03.2023 & 24.08.2023. Based on the site inspection & Observations of the Committee Members on 24.08.2023 the action taken by the Project Proponent is annexed herewith as **Annexure – 1**.
4. That, I have gone through the accompanying Action Taken/ Compliance Report which has been drafted under my instructions. I solemnly state that the contents of the Action Taken Report are true to the best of my knowledge and belief and that it conceals nothing and no part of it is false.
5. That, the relevant photographs of the Project Site is annexed herewith as **Annexure – 2**.
6. That the Copy of show cause notice dated 21/12/2022 along with the action taken report submitted to JSPCB is annexed herewith as **Annexure – 3**.
7. That the copy of Compliance report submitted to Regional Officer, Ranchi in response to CPCB letter dated 19th Jan 2023 is attached in **Annexure-4**.
8. That, the documents annexed with the accompanying Action Taken / Compliance Report are true Copies of the respective originals thereof.



Devendra Singh
(Authorised Signatory)
MDCWL Limited

Devendra Singh

DEPONENT

VERIFICATION

Verified at Ranchi on this the day of 19th September, 2023 that the contents of the above affidavit in Para 1 to Para 8 are true and correct to the best of my knowledge and belief and no part of it is false and nothing material has been concealed there from.

Devendra Singh
(Authorised Signatory)
MDCWL Limited

Devendra Singh

DEPONENT



ATTESTED
Renu
Notary Public
Govt of India

19 SEP 2023

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Eastern Zone, Kolkata
O.A NO.116 of 2023

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Most Respectfully Showeth:

1. It is humbly stated that the Hon'ble Tribunal in its order dated 4.07.2023 was pleased to direct the project proponent to comply with the recommendation made by the committee constituted vide order dated 4.1.2023 by 15.08.2023 and committee was directed to visit the colliery on or before 31.08.2023 and submit its report on or before 5.09.2023 regarding compliance by the project proponent.
2. The Joint committee conducted the site visit of Monnet Daniels Coal Washery situated in the area of KDH in Khalari Block of District Ranchi earlier on 26.09.2022 and 16.03.2023 & recently on 24.08.2023.
3. Based on the site inspection & recommendations made by the Committee Members the action taken by the Project Proponent is as follows:

Annexure-1

ACTION TAKEN /COMPLIANCE REPORT ON THE PART OF
PROJECT PROPONENT (Monnet Daniels Coal Washeries Ltd.)
ON THE RECOMMENDATIONS MADE BY THE JOINT COMMITTEE
DATED 16.03.2023 & 24.08.2023

Sl. No .	Latest Remarks of the Joint Committee based on site Inspection of the project on 24.08.2023 and report dated 4.09.2023	PP' Compliance Status /Action taken /Work completion Status as on date			
1.	<p>Concrete wall construction in north west direction, north direction, north east direction was complete for approx.55m.(see photo2,5,9,11,13). Only at two places space was left for HEMM movement (see Photo 10). However, there may be chances of coal silt flow outside these large spaces in between boundaries (see photo 10).It was instructed to construct humps at these places and also make covered drains so that no coal silt flows outside the project premises and movement of HEMM can also occur.</p> <p>No coal was observed outside the project boundary there.</p>	<p>Complied.</p> <table border="1" data-bbox="863 461 1441 954"> <tr> <td data-bbox="863 461 1187 954">Coal stock is kept within the Boundary wall. Concrete wall construction was complete for 55 mts in north west direction. Coal kept within the Boundary wall thus road is free from any obstruction.</td> <td data-bbox="1187 461 1441 954">For HEMM movement space provided for which hump was constructed so that coal silt does not flow outside the project premises.</td> </tr> </table> <p>Photographs attached in Annexure 2-A&B</p>		Coal stock is kept within the Boundary wall. Concrete wall construction was complete for 55 mts in north west direction. Coal kept within the Boundary wall thus road is free from any obstruction.	For HEMM movement space provided for which hump was constructed so that coal silt does not flow outside the project premises.
Coal stock is kept within the Boundary wall. Concrete wall construction was complete for 55 mts in north west direction. Coal kept within the Boundary wall thus road is free from any obstruction.	For HEMM movement space provided for which hump was constructed so that coal silt does not flow outside the project premises.				
2.	<p>Silt/Coal dust silt was observed on the road adjacent to the project in north and north east direction (see photos 10,11,12,22) and it made the roads slippery.</p> <p>On instruction PP arranged HEMM for road cleaning (see photo23).However, it was instructed to keep the roads just adjacent to project boundary clean and silt free always.</p> <p>Road in South and South west direction, south east direction were observed to be clean (see photo 1,2&4).</p>	<p>Complied :</p> <p>The road adjacent to the project belongs to M/S CCL which is not a pucca road, however it is being cleaned on regular intervals by PP. Dozer is being deployed for scraping/cleaning the dust from the haul roads adjacent to project Roads. Also sprinkling of water being done through water tanker & 360 degree Sprinkling done along the boundary wall.</p> <p>Formation of Sludge like layer of settled coal dust was at multiple points due to sprinkled water which is being cleaned on regular intervals.</p>			

3.	<p>Tarpauline covering was observed on the trucks standing near hopper area at the railway siding (see photo 18). However, it was seen that Tarpauline covering was not proper and there were small places that remained uncovered and from there chances of coal spillage. (see photo 18).</p> <p>Committee members instructed PP to ensure that Tarpauline covering over coal transportation trucks is done in effective and proper manner and there should be no spillage of coal on roads.</p>	<p>Complied: Coal transportation being done by covering the tarpaulin over the vehicles. The Concerned agency/transporter has been issued office order for strict compliance of Environment Management System.</p> <p>Action Taken by PP.</p> <p>a) Counselling has been done to Transporter /agency regarding strict compliance so as to ensure no spillage of coal on roads.</p> <p>b) Letter of warning issued to agency on dated 24.8.2023 is attached herewith.</p> <p>Copy Attached – Annexure – 1-A</p>
4.	<p>Committee members did not observe smoke or spontaneous combustion in the Coal stock at the project site during their inspection on both the dates i.e., on 16.03.2023 and 24.08.2023.</p>	<p>Complied</p> <p>PP is Continuously monitoring & ensuring coal stock does not catch fire. Continuous dozing over coal stock and fire Fighting arrangements at different points at site of stock is used for prevention of fire.</p>
5.	<p>As per the latest data submitted by PP(Project Proponent)</p> <p>Raw coal stock: 3660 MT,</p> <p>Washed coal stock 36976 MT</p> <p>Washery reject Coal Stock 61216.14 MT as on date 24.08.2023.</p> <p>PP has submitted letter no. MDCWL / HO 2022-23) / DIRECTOR/ 75 dated 17.11.22 Addressed to Director, 1A (Coalmining), MOEF& CC, New Delhi requesting for amendment in EC condition (for one-month' Storage</p>	<p>Action Taken by Project Proponent</p> <p>1. The EC Amendment Common Application Form applied in PARIVESH PORTAL (Ministry of Environment, Forest and climate change Government of India). The Project ID-Single Window No is SW/107308/2022.Covering letter dated 17.11.22 with Common application is attached in Annexure –1 (B & C)</p> <p>2. PP is Complying with all the conditions of EC issued by MOEF & CC and CTE/CTO</p>

<p>capacity).</p> <p>However EC condition has not been amended by MOEF &CC till date.</p>	<p>issued by JSPCB as on date.</p> <ol style="list-style-type: none"> 3. Despite various hindrance of Coal Dispatch, yet the PP is disposing of the reject coal continuously and has reduced the reject coal stock by more than 50% and the remaining reject coal will be disposed of in the earliest time period possible. 4. As on 24.08.2023 the Wash Coal Stock was 36976.850 MT, Reject Coal Stock was 61216.140 MT and Raw coal Stock was 3660.015 MT <p><u>Background / Hindrances of Coal Movement:</u></p> <ol style="list-style-type: none"> 5. The coal rejects accumulated due to Covid Pandemic when there was a country wide lock down due to which dispatches were badly affected at the Project site. 6. The Consent to Operate (CTO) for the washery Unit was valid up to 31.12.2021, while the CTO Certificate had expired in Dec 2021 and application for renewal of the same was made, the renewal of the certificate only took place after a period of 3 months in March 2022 as a result of which the reject coal that had accumulated in the premises could not be disposed of in time. 7. The customer of Rejects drastically reduced due to market conditions afterwards. 8. During rainy season due to heavy rains the Northern Indian railway route was submerged in water and restrictions were imposed. Railway did not provide rakes for transportation of washed coal to Punjab.
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		<p>Hence Stock of Washed Coal Increased in the Period.</p> <p>9. Non availability of railway wagons for movement of reject coal to certain destinations also restricted the reject coal disposal as priority was given for movement of washed coal and raw coal rakes.</p>
6	<p>a. Conveyor belt over the Sonadubi River were closed from top (see photo 14,15).Conveyor belts were covered at other places in the project (see photo 17) except very small two or three places were found uncovered (see photo 26. PP explained that due to some technical reasons those small patches were left uncovered but those will be covered soon.</p>	<p>Complied</p> <p>a. Washery is designed for Wet process for coal preparation so there is less chance of fugitive coal dust emission however to minimize the risk in order to strengthen and to comply the recommendation of Joint committee Conveyor belt covering work the small patches work also completed.</p> <p>Photograph attached Annexure 2-C</p>
	<p>a. Pucca wall had been constructed in East and north east direction see photo 1,2,3,4 Gate no-3 side Road in that direction were also relatively clean.</p> <p>b. New plantations were done all along the project boundary(outside boundary wall) with proper guards(see photos 1,2,3,4,5,9,11,12,13.</p> <p>c. It was instructed to care for these newly planted trees and ensure their survival.</p>	<p>Complied</p> <p>a) Pucca wall had been constructed in east & north east direction as per the recommendation of Joint Committee. The road in that direction also maintained clean.</p> <p>b) Density of Plantation has been increased and New plantations done.</p> <p>c) Coal Field is of Rocky area and there is less soil and more rock field so it becomes difficult to grow the trees.</p> <p>The following Green belt has been executed during the Year 22-23.</p> <p>1. Phase I plantation Plantation in Gaps of already existing Trees besides boundary wall.</p>

		<p>2. Phase II Plantation Plantation at River Side and Railway Siding area, Weigh bridge Area & plantation in east and south east direction.</p> <p>3. Phase III plantation at slopes of River Sonadubi Nallah and newly constructed Boundary wall.</p> <p>PP has developed the above green belt and ensuring the newly planted trees survival with tree guards and timely water sprinkling.</p> <p>Photograph attached in Annexure 2-D</p>
7.	<p>a. Water tankers were observed in project sprinkling water. PP has submitted copy of log both of water tankers operational in their project. The unit should operate water tankers at least three hour in eight hour shift.</p> <p>b. Fixed water sprinklers as mentioned in the last inspection report was found operational/functional. Fixed water sprinklers were found operational at the railway siding area also data see (photo 20) Water spraying system at coal hopper was found operational (see photo 19).</p>	<p>Complied</p> <p>Action taken</p> <ol style="list-style-type: none"> 1. PP ensuring water tankers operational in project 3 hours in eight hours shift. 2. Copy of Log Books 1 & 2 Submitted to MOEF & CC, Ranchi dated 31.08.2023 is attached herewith. 3. Fixed water sprinkler system operational is ensued at the Project site. <p>Copy of log book attached in Annexure-1-D</p>
8	<p>Internal concrete roads in the project were observed to be clean (see photo 29).</p> <p>Remaining wall to prevent coal silt flow towards Sonadubi River has</p>	<p>Complied</p> <p>Internal Concrete roads in the project maintained clean on regular basis.</p> <p>Remaining wall was constructed to</p>

	been constructed (see photo 7)	prevent coal slit flow towards Sonadubi River. Photograph attached in Annexure-2(E)
9	Hump has been constructed around the coal waste/reject(see photo 6)	Complied. Path way hump has been constructed around the coal waste/rejects. Photograph attached in Annexure-2(F)
10	Shed for pump (used for water recirculation) had been constructed see photo 8.A stand by pump was also kept there as suggested by committee members in their last inspection.	Complied For Concrete tank Shed for pump with one stand by pump has been provided. Photograph attached in Annexure-2(G)
11	A large water tank was observed in which water was pumped in (see photo 09) as per committee report dated 16.03.2023 since the tank was close to river committee members instructed to strengthen its wall. Wall of tank was slightly increased see photo 25 of report of Joint committee dated 4.09.23 . PP informed that since it was a concrete wall its strength is satisfactory. However once again committee members suggested to make arrangements for strengthen of its wall since the tank is near to river. PP assured that gradually they will develop grasses and vegetation on the slope.	Complied As the recommendation of Joint Committee 5 Nos of support wall being made to support the wall of tank. Grassing and vegetation developed on the slopes between the tank and river. Photograph attached in Annexure-2(H)

12	Conveyor belts over the Sonadubi River were closed from top (see photos 5, 27,28)	<p>Complied</p> <p>Conveyor belts over the River were closed.</p>
13	<p>A concrete wall all along the railway siding (in between plat form and river slope) was constructed (see photo 15).Therefore no coal from railway siding would now be pushed on the slopes of river.</p> <p>New Plantations were also done on the slopes of river adjacent to the above concrete wall (See photo 15). Some clayey material was also put on the slopes and the PP assured that gradually they will develop grasses and vegetation on the slopes.</p>	<p>Complied</p> <p>There was already a boundary wall at river side to prevent coal spillage in to the river however to strengthen additional RCC boundary wall measuring approximately 570 mts has been constructed.</p> <p>It was very difficult to grow vegetation on rocky areas. However complete Railway siding slope has been developed by removing coal from slope and adding soil to the slope and plantation & vegetation developed.</p> <p>Photograph of Boundary wall and plantation is attached.</p> <p>Annexure 2(I &J)</p>
14	Wall in between the river and project in the south west direction, south direction has been constructed see photo 16, 17. No spillage of coal was observed on the wall see photo 16,17. Repair of wall facing river has also been done. See photo 14 of Joint Committee report dated 4.9.23.	<p>Complied</p> <p>Boundary wall in all directions completed.</p> <p>Total Boundary wall completion details measuring 1560 mts are attached in Annexure-1(E).</p>
15	<p>Proper drains and walls were constructed between stacker and transfer conveyor area and the arrangements were found adequate. See photo 26.</p> <p>It was instructed to regularly di-silt these drains. See photo 16.</p>	<p>Complied</p> <p>Proper drains and wall constructed and necessary compliance done of di-silting drains.</p> <p>Photograph attached in Annexure 2(K&L)</p>

16	All the walls are provided with provisions of weep holes for safety purpose. However, some arrangements may be done so that no coal silt flow outside especially in river side.	Complied: Some arrangements has been made and ensured no coal silt flow outside especially in river side.
17	Committee members were of the view that drains/other arrangements provisions of pipes etc should be made so that water entering from outside into the project in the west/north west direction does not enter the project premises since those water creates heavy load on the tanks/walls in the project and those tanks are close to river	Complied: Necessary arrangements has been made at Site.

4. That, also the Hon'ble Tribunal vide its order dated 4.07.2023 in OA No 479/2022 has ordered the JSPCB to take appropriate proceedings against the Project Proponent for imposition of environment compensation for violation of the environmental norms.
5. That it is humbly submitted that in its direction of imposition of Environment compensation there is ambiguity in imposing compensation & assessment of calculation of Environment Compensation to be made by the JSPCB as per the Guideline issued by the Central Pollution Control Board-Methodology for assessing Environmental Compensation and Action Plan to utilise the Fund.
6. **Whereas the cases considered for levying Environmental Compensation (EC) under Methodology as per CPCB Guidelines with respect to project compliance is given below: The details of Compliance status of PP with reference to Guidelines of CPCB is given here under:**

Sl. No.	Description	Remarks
1	Discharge in Violation of Consent Condition mainly prescribed standards /Consent Limits.	The prescribed standards are adhered. Compliance of Consent Condition being submitted and verified by the authority. Consent has been renewed based upon inspection & re inspection by the competent Statutory authority.
2	Intentionally avoidance of data submission or data manipulation by tampering the Online Continuous Emission/Effluent monitoring system.	Timely Submission of Compliances/ Returns/ replies/queries of RO-Ranchi, JSPCB-Ranchi and MOEF&CC.
3	Accidental discharges	There is no accidental discharge. Washery is operating in Closed Circuit System so there is practically no discharge from the Unit. Preventive measures taken so as to ensure no accidental discharge from unit.
4	Intentional discharges	Washery is operating in Closed Circuit System so there is practically no discharge from the Unit.
5	Injection of treated /partially treated /untreated effluents to ground water.	No injection being done to ground water. Unit is designed for zero effluent discharge.

7. That it is humbly stated and imperative here to mention that without ascertaining the degree & nature of damage caused to the Environment, loss made to population & having detailed analysis from expert organisation/agencies to particular ecology, mere computation of Environment Compensation may create anomaly and ambiguity in the eyes of law.

8. That as per the direction of Hon'ble Tribunal Joint committee 1st Constituted on its visit dated 26.09.2022 later on 16.03.23 & 14.08.23 and its recommendations made the Unit has made compliances as per the recommendation of Joint Committee in time bound manner. Therefore all above factors ought be taken in to

account or as per any other method as the Hon'ble tribunal may think fit proper before taking any adverse action against the PP.

9. Whereas the unit is designed for zero effluent discharge as mentioned in its reply dated 15.12.2022. The washing process is designed for closed circuit system. Effluent with fines is sent to belt press filter imported from UK Where coal fines are recovered and mixed with solid rejects disposed of by rail. Particularly there is no discharge out of the Circuit. It is hereby submitted that Unit is following all concerned enactment specified in scheduled 1 of the National Green Tribunal Act 2010 and has not violated any of them.

10. The unit is operating under the prescribed standards and within Consent Limits. In order to monitor the Air Quality, the Unit has installed PM-10 Analyser which is having connectivity with JSPCB, Ranchi Server and result shows as submitted to MOEF and CC on dated 31.08.2023 the PM-10 Concentration in the Ambient air was found well within the Prescribed limit most of the time as notified by the Central Pollution Control Board dated 18.11.2009.

11. Additionally, Ambient Air Quality Monitoring Arrangement- Ambient Air Quality inside the Washery premises are also monitored regularly by the Scientific research laboratory of the JSPCB at different locations.

12. Additionally the Unit is having authorisation from the JSPCB for handling of hazardous waste and for its disposal which is valid up to 31.03.2025.

13. That, it is essential here to mention that the Washery unit is designed for wet process for coal preparation so probability fugitive coal dust emission from unit is negligible.

14. The unit is having valid CTO up to 31.12.2023 Ref. No.JSPCB/HO/RNC/CTO-11502577/2022/265 Dated 12.3.2022 based on the various documents relied upon and inspection including following:

- (i) **The contents of (CTO) Consent to Operate dated 25.3.2020 for the period up to 31.12.2021**

(ii) The contents of Inspection report (I/R) Ref No Nil Regional Office, Ranchi dated 12.01.2022 and reverification report inspected on 9.03.2022.

15. That as per the Show cause notice under Section 21(4) of the Air Prevention and Control of Pollution Act 1981 and under Section 25/26 of the water Prevention and Control of Pollution Act 1974 issued by JSPCB dated 21/12/2022 related to the inspection held on 26.9.2022 by the Joint Committee Constituted by the Hon'ble NGT & the inspection report was submitted vide reference no 821 dated 28.10.2022.

16. That the Project proponent vide its letter dated 22.12.2022 submitted its Action taken/Compliance report before the Member Secretary, Jharkhand State Pollution Control Board with target date of Completion of all recommendation of the Joint Committee which has been duly adhered in time line.

Copy of Show Cause Notice dated 21/12/2022 along with the Action Taken Report Submitted to JSPCB is attached in **Annexure -3**.

17. That with reference to CPCB letter dated 19.01.2023 vide letter dated 31.01.2023 (**Copy Attached**) of RO, Ranchi addressed to the Project proponent the PP vide its letter dated 14.02.2023 submitted its Compliance Report before the Regional Officer, Ranchi, Jharkhand State Pollution Control Board mentioning target date of Completion of Joint Committee recommendation which has been duly adhered in time line. Copy of Compliance Report submitted to RO, Ranchi is attached in **Annexure - 4**

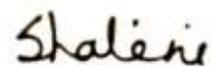
Thus, there is no delay in submission of compliance report nor any noncompliance on the part of PP as per the direction of Statutory authorities including the Joint Committee Constituted as per the Order of Hon'ble Tribunal. Further the Washery unit is fully complying the rules as per The national Green Tribunal Act, 2010 Schedule I of Act.

18. The Unit is Complying provision under section 25/26 of Water(prevention& control of pollution) Act,1974 and under the section 21 of Air(prevention & control of pollution) Act,1981 under which the Consent is granted. Following are some compliance witnessed by the Joint Committee apart from other compliances.

- a) That, there was no smoke or spontaneous combustion of coal stock in the project as observed by the Joint Committee during the inspection of project site.
- b) No discharge from the closed circuit of the Unit .The unit is working in the principle of Zero discharge.
- c) River water found to be clean.
- d) Fixed water sprinkler in project boundary & Railway siding and Hopper found in operational condition.
- e) Air Quality monitoring PM10 connected to JSPCB server. Data submitted/report sent within the prescribed limit.

19. That, therefore, it is humbly submitted that no adverse orders be passed/Initiated against the Project Proponent including but not restricted to imposition of Environmental Compensation in view of the capital expenditure made by the PP for strengthening & protecting the environmental system and keeping in view the due compliance of the recommendations of the Joint Committee brought on record before this Hon'ble Tribunal. Any additional financial proposition on PP may make vulnerable /jeopardise the Project.

FILED BY:



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MDCWL Limited

K.D. H Mines, N.K. Area, P.O. : Dakra, Distt. Ranchi -829210 (Jharkhand)
e-mail: kdhwashery@monnetgroup.com, ranchi@monnetgroup.com

Ref. No.: MDCWL/KDH/VCPL/205

Date: 24-08-2023

To,
M/s Variant Commercial Pvt. Ltd.
New Road Phusro
Bokaro- Jharkhand

Ref.: Our letter No.: MDCWL/KDH/VCPL/272 Date 27-09-2022

Sub.: Regarding Negligence in covering Tarpaulin on Vehicles transporting Coal.

Dear Sir,

This is to inform you that the guidelines for pollution control board are not followed for coal transportation and vehicles are not covered with tarpaulins. During the visit of DC (Ranchi) & NGT Team on 24-08-2023 it was noted and unfortunately it dissatisfied the committee.

Please refer our letter No.: MDCWL/KDH/VCPL/272 Dated 27-09-2022 stating on the same point i.e covering of vehicles with tarpaulins as per guidelines of Pollution control board. It is the responsibility of transporter to ensure and follow the guidelines. Negligence in properly securing the tarpaulin not only jeopardizes the quality & quantity of the coal but also increases pollution which is a violation of the norms of Environmental Control Board.

You are advised to follow the guidelines of EC Board and avoid further inconvenience. We hope you will take strict action in this matter failing which action as dim fit will be taken.

With Regards

Thanking You

For MDCWL Limited


Sr. General Manager



Corporate Office: Monnet House, 11 Masjid Moth, Greater Kailash Part-II, New Delhi- 110048 (INDIA)

Phone: 011-2921 8542/43/44/45/46, Fax: 011-2921 8541
Email: monnet_daniels@monnetgroup.com

MDCWL LIMITED

(Formerly known as MONNET DANIELS COAL WASHERIES LIMITED)

Registered Office: 3rd Floor, 10, Masjid Moth, Greater Kailash, Part-II New Delhi South Delhi-110048 IN

Phone: 011-2921 8542/43/44/45/46; **Fax:** 011-29218541 **Email:** roc.mdcwl@gmail.com

CIN U74999DL2002PLC385142

MDCWL/HO(22-23)/DIRECTOR/75

Dated: 17.11.2022

To
The Director,
Impact Assessment (Coal Mining),
Ministry of Environment, Forest & Climate Change,
Indira Paryavaran Bhawan,
Jorbagh Road,
New Delhi-110003.

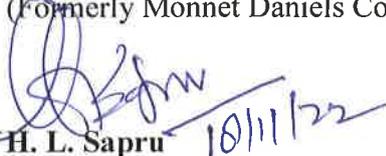
Subject: Request for Amendment to Specific Conditions of Environmental Clearance (EC) granted on 10.12.2008 for M/s MDCWL Limited (Formerly known as Monnet Daniels Coal Washeries Limited) situated at N.K. Area, Ranchi, Jharkhand.

Dear Sir,

As per Specific Conditions No. (ii) of present Environmental Clearance (EC) granted on 10.12.2008, "only one day stock can be stored in washery" and are to be disposed only to actual end users. We are disposing washery reject only by rail and availability of rakes is also a concern as priority are given for movement of washed coal and raw coal rakes only. The disposal of washery reject is also subject to market conditions. Thus, disposal of washery reject within this short period is difficult.

So, we request to give permission to one month storage capacity inside washery premises by amending the present EC.

With Regards
For **MDCWL Limited**
(Formerly Monnet Daniels Coal Washeries Limited)


H. L. Sapru
Director



Common Application Form

19

1. Details of Project

1.1. Name of the Project	MDCWL LIMITED
1.2. Project Proposal For	Expansion
1.3. Whether proposal expansion is made under 7 (ii) (a)?	NO
1.4. Project ID (Single Window Number)	SW/107308/2022
1.5. Description of Project	M/s MDCWL Limited at N.K. Area, Ranchi, Jharkhand: Amendment to Specific Conditions of EC granted on 10.12.2008 for expansion of Coal Washery.

2. Details of the Company/Organization/User Agency making application

2.1. Legal Status of the Company/Organization/User Agency	Others
2.2. Name of the Company/ Organization/User agency	MDCWL LIMITED

Registered address

2.3. Address	3rd Floor, 10, Masjid Moth, Greater Kailash, Part-II, New Delhi, South Delhi, Delhi, India, 110048.
2.4. Village /Town / City	New Delhi
2.5. State	DELHI
2.6. District	SOUTH
2.7. Pin Code	110048
2.8. Landmarks	N/A
2.9. E-mail address	hl.sapru@monnetgroup.com
2.10. Landline Number	N/A
2.11. Mobile number	7982229027

3. Details of the person making application

3.1. Name	MDCWL LIMITED
-----------	---------------

3.2. Designation

190

Director

20

Correspondence address

3.3. Address

3rd Floor, 10, Masjid Moth, Greater Kailash, Part-II, New Delhi, South Delhi, Delhi, India, 110048.

3.4. Village /Town / City

New Delhi

3.5. State

DELHI

3.6. District

SOUTH

3.7. Pin Code

110048

3.8. Landmarks

N/A

3.9. E-mail address

hl.sapru@monnetgroup.com

3.10. Landline Number

N/A

3.11. Mobile number

7982229027

Project Location

4. Location of the Project or Activity

4.1. Upload KML

MDCWL KDH KML.kml

4.2. Whether the project/activity falling in the state/UT sharing international borders

NO

4.3. Shape of the Project

Non - Linear

Location Details

Toposheet No	State/UT	District	Sub District	Village	Plot/Survey/Khasra No.
F45B2	JHARKHAND	Ranchi	Khelari	BISRAMPUR	211, 490, 20

Land Requirement (in Ha) of the project or activity

Nature of Land

Area Existing

Additional Area

Total Area required after

Nature of Land involved in (Ha)	Area Existing in Ha [X]	Additional Area Proposed in Ha [Y]	Total Area required after expansion in Ha [X+Y]
Non-Forest Land [A]	6.07	0	6.07
Forest Land [B]	0	191	191
Total [A+B]	6.07	0	6.07

6. Project/Activity Cost

6.6 Cost of the Existing Project at current price level (in Lakhs) [A]	1511
6.7 Cost of the proposed expansion/ modernization of Project at current price level (in Lakhs) [B]	0
6.8. Total Cost of the project/ Activity (in lakhs) [A+B]	1511

7. Employment likely to be generated

During construction phase

Permanent employment

7.1. No. of permanent employment (No.s) [A]	50
7.2. Period of employment (No. of days) [B]	1025
7.3. No. of man-days [X]=[A]*[B]	51250

Temporary employment

7.4. Temporary / Contractual employment (No. of Man days) [Y]	94227
7.5. Total [X] +[Y]	145477

8. During operational phase

Permanent employment

9.	Existing	Proposed	Total
10. No. of permanent employment (No.s) [A]	169	0	169
11. Period of employment (No. of days) [B]	5045	0	5045
12. No. of man-days [X]=[A]*[B]	852605	0	852605

Temporary employment

13. Temporary / Contractual employment (No. of Man days) [Y]	578786	0	578786
14. Total [X] +[Y]	1431391	0	1431391

10. Whether Rehabilitation and Resettlement (R&R) involved?	NO
11. Whether project area involves shifting of watercourse/road/rail/Transmission line/water pipeline, etc. required?	NO
12. Whether any alternative site(s) examined or part thereof for the non-site-specific component?	Not applicable as the project or activity is site specific
13. Brief justification on selected site particularly highlighting environmental considerations	As per present EC, only one day stock can be stored in washery and are to be disposed only to actual end users. We are disposing washery reject only by rail and subject to rake availability and market conditions. Thus, disposal of washery reject within this short period is difficult. So, we request you to give permission to one month storage capacity by emending the present EC.
14. Upload copy of note containing justification for locating in the selected site	Covering Letter for EC Amendment (17.11.2022).pdf
15. Whether there is any Government Order or Policy/ Court order relevant or restricting to the site?	NO
16. Whether there is any litigation pending against the project and/or land in which the project is proposed to be set up?	NO
17. Whether the proposal involves violation of Act/Rule/Regulation/Notification of Central/State Government?	NO

NL04D - 5450

Date	Time (Running HRS)	Location	Signature
20/08/23		Maintenance	
21/08/23	5:00 to 8:00	Main gate, siding, 9R Area, Gate 02 Gate 03, Weigh Bridge.	Ray
	1:00 to 3:45	check Post, Lion club, SDV Area	
22/08/23	5:00 to 8:00	Main gate, Gate 03, Gate 02, siding, weigh Bridge, 9R Area	Ray
	1:00 to 3:50	check post Lion club, SDV Area	
23/08/23	5:00 to 8:30	Main gate, Gate 02, Gate 03, siding, weigh Bridge, 9R Area.	Ray
24/8/23	4:15 PM to 6 PM	Lion club, check post, 8 SDV Area.	Ray
25/8/23	07:00 AM to 12:30 PM	Sarana club, KDH office, KDH check post. siding, Weighbridge, Gate No. 2, Gate No. 3	G1
	2:30 PM to 6:00 PM	Sarana club, lions club, Kacheri More, KDH office, KDH check post, siding, weighbridge.	G1
26/8/23	07:00 AM to 12:00 PM	Siding, weighbridge, Gate No. 2, Gate No. 1, Gate No. 3, CISF camp, KDH check post Sarana club.	G1
	2:30 PM to 5:30 PM	Sarana club, KDH check post, weighbridge siding, Gate No. 2, Gate No. 3. CISF camp.	G1

NLO4D - 5450

Date	Time	Location	Signature
7/08/23	7:30 AM to 01:00 PM	Siding, weighbridge, Gate No. 2, Gate No. 3 KDH check post, KDH AO office, Sarana Club.	G1.
	03:00 pm to 06:30 pm	Sarana club, Kachei more, KDH P.O office, KDH check post, weighbridge, siding.	G1.
8/08/23	07:00 AM to 12:00 PM	Siding, weighbridge, Gate No. 2, Gate No. 3, CISF Camp, KDH check post,	Dwtgr
	2:30 pm to 6:30 pm	Lions Club, CISF check post Sarana club Kachei more K.D.H check post Siding weigh bridge Gate No. 1, Gate No. 2	Dwtgr
9/08/23	7:00 AM to 1:00 PM	Siding weigh bridge Gate No. 2 CISF check post, Sarana club	Dwtgr
9/08/23	3:00 pm to 6:00 pm	Lions club, CISF check post, Sarana club, Kachei more, K.D.H check post, siding, weigh bridge, Gate No. 1, Gate No. 2	Dwtgr
30/08/23	7:30 AM to 12:30 PM	Siding weigh bridge Gate No. 2 CISF check post Sarana club	Dwtgr
30/08/23	3:15 pm to 6:30 pm	Lions club, CISF check post Sarana club, Kachei more, K.D.H check post, siding, weigh bridge Gate No. 1, Gate No. 2	Dwtgr
31/08/23		Siding weigh bridge Gate No. 2	

WATER TANKER 926 - LOG BOOK - MDCINL

JH09 AP - 6920

Date	Time (Running Hrs) Km Travella.	Location	Signature
24/8/23	4:15 PM to 6 PM	Siding, weigh bridge, Gate-3 Gate-2, main gate.	
25/08/23	7:30 AM to 11:00 AM	Siding, weighbridge, Gate No.2, Gate No.1, Gate No.3.	
	11:30 AM to 01:00 PM	KDH CISF Checkpost, Siding, weighbridge. Sarana Club, Hanuman Mandir.	
	02:30 PM to 6:00 PM	Siding, weighbridge, Gate No.2, CISF Camp; KDH checkpost, Sarana club.	
26/08/23	7:00 AM to 9:30 AM	Lions club, CISF Check post, Sarana Club, Hanuman Mandir, KDH PO office, KDH Checkpost, Siding, weighbridge.	
	11:00 AM to 1:00 PM	Siding, weighbridge, Gate No.2, Gate No.1, Gate No.3.	
	3:00 PM to 6:30 PM	Siding, CISF checkpost, Kacheri More, Hanuman Mandir, Sarana Club; Lions club.	
27/08/23	7:00 AM to 11:00 AM	Lions club, CISF Checkpost, Sarana Club, Kacheri More, KDH office, KDH Checkpost - Siding.	
	02:45 PM to	Weighbridge, Gate No.2, Gate No.3, Siding.	

Date	Time	Location	Signature
28/08/2023	7:00 AM to 11:30 AM	Lions club, CISF check post, sid Sarana club, Kachari More, KDH check post, siding, weigh bridge, Gate No. 1, Gate No. 2.	GH
	3:00 PM to 6:00 PM	Siding, weigh bridge, Gate No. 2, CISF check post Sarana club,	GH
29/08/2023	7:30 AM to 12:00 AM	@ Lions club CISF check post Sarana club Kachari More K.D.H check post siding weigh bridge Gate No. 1 Gate No. 2	Durga
29/08/23	3:30 PM to 6:00 PM	siding weigh bridge Gate No. 2, CISF check post, Sarana club	Durga
30/08/23	7:00 AM to 11:00 AM	Lions club CISF check post Sarana club Kachari More K.D.H check post siding weigh bridge Gate No. 1, Gate No. 2	Durga
30/08/23	3:00 PM to 6:00 PM	siding weigh bridge Gate No. 2 CISF check post, Sarana club	Durga
31/08/23	7:30 AM to 11:30 AM	Lions club, CISF check post, Sarana club, Kachari More, K.D.H check post siding weigh bridge, Gate No. 1, Gate No. 2	Durga
31/08/23	2:30 PM to 5:30 PM	siding weigh bridge Gate No. 2 CISF check post, Sarana club	Durga

Boundary wall completion 1560.60 mtrs status as on 24.08.2023

Sl. No.	Nature of work/Location	Work Order No.	W.O. Date	WO Amount (Rs.)	Length (Mtr.)	Target Date	Status
1	Gate No. 03 to Gate No-05	MDCWL/SITE/WO/O&M-CIVIL/22-23/42	24.09.2022	848951	299	31.03.2023	Completed
	Gate No. 05 to upto corner						
	Corner to parralel to road						
	Near BC-5AR						
	Below conveyor to Dump hopper						
2	construction of RCC boundary wall Inside river near old stock Reject yard existing boundary towards KDH PO Office.	MDCWL/SITE/WO/CIVIL/22-23/68	04.02.2023	148746	30	31.03.2023	Completed
3	Construction of RCC boundary wall Inside the river near old stock Reject yard existing boundary and near Railway bridge to BC-2R Tube Stacker.	MDCWL/SITE/WO/CIVIL/22-23/69	04.02.2023	285076	57.5	31.03.2023	Completed
4	Construction of RCC boundary wall Inside the river near old stock Reject yard.	MDCWL/SITE/WO/CIVIL/22-23/70	06.02.2023	285076	57.5	31.03.2023	Completed
5	Part-A construction of RCC boundary wall from Gate no-02 to near MDCWL weighbridge	MDCWL/SITE/WO/CIVIL/22-23/84	13.03.2023	495822	60	31.03.2023	Completed
	Part-B near Bartola Road to towards river.				40	31.03.2023	Completed
6	Construction of RCC boundary base near Railway bridge to BC-2R Tube Stacker.	MDCWL/SITE/WO/CIVIL/22-23/77	24.02.2023	62930	55	31.03.2023	Completed
7	Construction of RCC boundary wall near Railway bridge to BC-2R Tube Stacker near MDCWL weighbridge.	MDCWL/SITE/WO/CIVIL/22-23/85	13.03.2023	209771		31.03.2023	Completed
8	Construction of RCC boundary wall at Railway Siding from Dump hopper receiving point towards 9R bunker.	MDCWL/SITE/WO/CIVIL/23-24/14	03.06.2023	2253170	360	14.08.2023	Completed
9	Construction of RCC boundary wall at Railway Siding from Siding office towards 9R bunker.	MDCWL/SITE/WO/CIVIL/23-24/15	05.06.2023	1314350	210	14.08.2023	Completed
10	Construction of Boundary wall with Brick near Transfermer.	MDCWL/SITE/WO/CIVIL/23-24/16	05.06.2023	32105	22.60	14.08.2023	Completed
11	Construction of RCC Hump wall/Pathway near BC-5AR Tail.	MDCWL/SITE/WO/CIVIL/23-24/17	05.06.2023	129720	55	14.08.2023	Completed
12	Construction of RCC Boundary wall from 9R Tunnel/Tail Tube Stacker to BKB Camp (200 mtrs).	MDCWL/SITE/WO/CIVIL/23-24/19	07.06.2023	683760	200	14.08.2023	Completed
13	Construction of boundary wall in bricks at BC-7R tail to Wash coal Tube Stacker (95 Mtrs).	MDCWL/SITE/WO/CIVIL/23-24/25	14.07.2023	169905	95	14.08.2023	Completed
14	Construction of boundary wall at River side near Water Reservoir to existing Boundary wall (19 Mtrs).	MDCWL/SITE/WO/CIVIL/23-24/28	17.07.2023	26966	19	14.08.2023	Completed
Boundary Wall Total Amount & Total Length				6946348	1560.60		

Total Work Order Cost Amounting = Rs. 6946348 /-

Total Material Cost Amounting = Rs. 16317605 /-

Total Boundary wall making cost = Rs. 23263953 /-

Total Boundary wall Length = 1560.60 mtrs.



Hump constructed so that coal silt does not flow outside in 2R



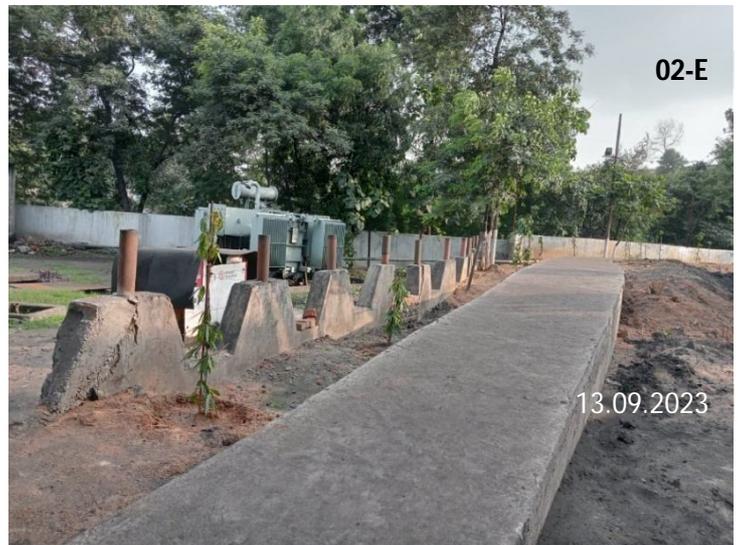
Conveyor belt covering of left over small patches



Hump constructed so that coal silt does not flow outside in Gate no-02



Plantation with proper guards besides project boundary side



Remaining wall constructed towards Sonadubi river



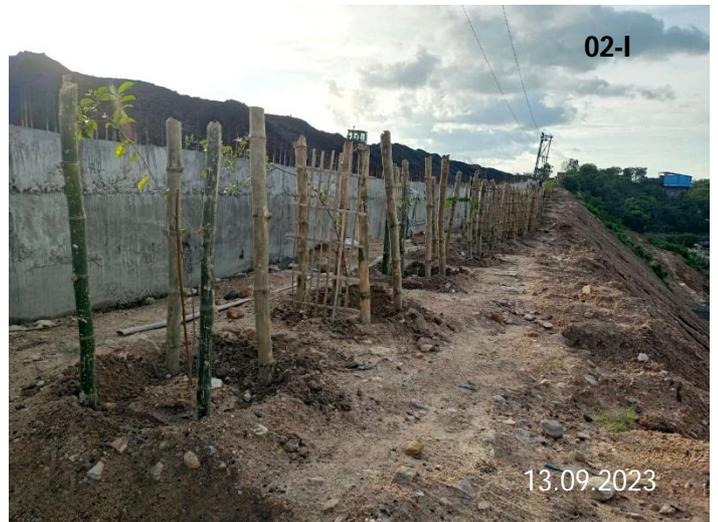
Pathway Hump around the coal waste



Shed for Pump Set



Five nos of support wall of tank



Railway Siding Boundary Wall Plantation



Railway Siding RCC Boundary wall 570 mtrs constructed

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Photographs of Project Site (MDCWL LIMITED)



New short wall for some portion between stacker and conveyor



De-silt of drains on regular basis



झारखण्ड राज्य प्रदूषण नियंत्रण पर्वद
JHARKHAND STATE POLLUTION CONTROL BOARD

T.A. DIVISION BUILDING (GROUND FLOOR), H.E.C., DHURWA, RANCHI -834004

Phone.: 0651-2400851/2400852/2400979/2401847, Fax-0651-2400850/138,

Web site : www.jspcb.nic.in; e-mail : ranchijspcb@gmail.com

Ref. No. PC/NGT/88/2022/B-2662

Ranchi, dated-21/12/2022

From,

Yatindra Kumar Das
Member Secretary

To,

The Chairman/Managing Director,
M/s Monnet Daniels Coal Washery,
Khalari Block of District Ranchi.
(Email-companies.roc2014@monnetgroup.com)

Sub:- Show cause notice under section 21 (4) of the Air (Prevention & Control of Pollution) Act, 1981 and under section 25/26 of the Water (Prevention & Control of Pollution) Act, 1974-Regarding.

Sir,

With reference to the above noted subject, I am directed to inform that CTO was granted to the unit for the period upto 31.12.2023 vide Board's Ref. no. JSPCB/HO/RNC/CTO-11502577/2022/265 dated 12.03.2022.

Whereas, Environmental Clearance (EC) was granted to the unit by MoEF, GoI vide Ref. No. J11015/260/2008.I(A)II(M) dated-10.12.2008 for expansion of Coal Washery from 0.9 Million TPA to 5.0 Million TPA.

Whereas, the unit was inspected by the committee Constituted by the Hon'ble NGT with Committee members Shri Rajeev Ranjan, Scientist-E, Integrated Regional Office, Ranchi, MoEF&CC, Govt. of India; Shri Gopal Kumar, Regional Officer, Jharkhand State Pollution Control Board, Ranchi and Shri Rahul Kumar Sinha, IAS, Deputy Commissioner/District Magistrate, Ranchi, Jharkhand on 26.09.2022 and the inspection report was submitted vide reference No. 821 dated 28.10.2022.

Whereas, the committee had found following observations:-

(i). Large quantity of coal was stocked in the project (see photo 07, 08, 10, 12, 17, 18, 43) whereas in the EC(Environmental clearance) it is mentioned that "Only one day stock shall be stored in the stockyard (specific Condition(ii) of EC accorded by MoEFCC vide no. J-11015/260/2008-IA.II (M) dated 10.12.2008 As per the data submitted by the project proponent raw coal stock-610.27MT, washed coal Stock 432.03 MT and Reject coal stock-43842.75 MT as on 5.09.2022. The details submitted by the PP is attached as Annexure-i.

(ii).In the north, north-east direction of the project and near the weigh bridge area coal stock was observed outside the project boundary area (i.e. at some places 5 to 6m beyond the project boundary area - see photos 33,34). Boundary wall was broken there and coal was found 5-6m beyond the project boundary and occupied a portion of the road there. Coal dust and broken coal was observed on the road in that direction (see photos 33,34) that was a potential source of air (coal dust) pollution. A long jam of trucks was observed near the weighbridge area (see photo 33, 34).

(iii).Tarpaulene covering was not observed over the coal transportation trucks that brought coal from mines to washery(see photos 27,28,29).Project authorities explained that at a security check post in between mine and washeryTarpaulene covering is opened and then many truck operators may not be covering tarpaulene after that point. However, there was thick coal dust layers on the road (see photos 29, 30) due to coal spillage from trucks. Also coal was stocked outside the coal project boundary in that area (north west direction to the project (see photos 27,28,32) and at some places till the roads.

(iv) Conveyor belts in the projects used for coal transportation were found to be uncovered and were potential source of fugitive coal dust emissions (see photos 02, 06, 7, 17, 18, 19, 21).

MDCWL LIMITED

Near K.D.H. Mines, P.O. : Dakra, Distt. Ranchi -829210 (Jharkhand)
E-mail: kdhwashery@monnetgroup.com , ranchi@monnetgroup.com

Ref: Sr. G.M-MDCWL/KDH/HR/Pollution/2022/254

Date.22.12.2022

Before the Member Secretary
Jharkhand State Pollution Control Board,Ranchi

Ref. Show cause notice dated 21/12/2022

Sub: Reply/Action Taken Report of Project Proponent with ref to Show Cause Notice Dated 21/12/2022

Dear Sir,

With reference to the subject matter I, the undersigned is the authorized person to furnish the required information as per the recommendations of the Committee. We are submitting herewith the following details.

Sl.NO	Recommendation of Committee	Remarks of Committee	Current Status on the part of Project Proponent
a	Comply all the Conditions of EC issued by MOEF & CC and CTE/CTO issued by JSPCB	Large Quantity of Coal was stocked in the project. Where as in the EC(Environment Clearance) it is mentioned that only one day stock shall be stored in the stock yard(specific condition(ii) accorded by MOEFCC Vide no J-11015/260/2008-IA.II(M) dated 10.12.2008	The reject Coal is temporarily stored in the premises of the plant and ultimately disposed off to Captive power plants (actual end users) only through rail wagons (as per conditions of Environmental Clearance) . During the Covid Pandemic, when there was county wide Lock down the dispatches were badly affected and Coal rejects accumulated in the premises. As the restrictions imposed during the lockdown eased, afterwards the Reject coal disposal started but the Coal reject customers reduced drastically. Non-availability of railway wagons for movement of reject coal to certain destinations also restrict the reject coal disposal as priority are given for movement of washed coal and raw coal rakes. Yet we are in continuous process of disposal of accumulated reject coal as well as fresh generated reject coal and expecting to dispose off in next 8-10 months approximately.

Corporate Office: Monnet House, 11 Masjid Moth, Greater Kailash Part-II, New Delhi-110048 (INDIA)

Phone: 011-2921 8542/43/44/45/46, Fax: 011-2921 8541

Email: monnet_daniels@monnetgroup.com

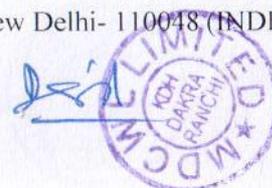


MDCWL LIMITED

Near K.D.H. Mines, P.O. : Dakra, Distt. Ranchi -829210 (Jharkhand)
E-mail: kdhwashery@monnetgroup.com , ranchi@monnetgroup.com

			The project proponent has also made Request for amendment to Specific Condition no. (ii) of EC granted on 10.12.2008 vide its letter dated 17.11.2022 to The Ministry of Environment, Forest & Climate Change requesting for permission of one month coal storage in washery premises to face such unavoidable circumstances. Copy attached Annexure-1
b	Clear/take out all coal from the slopes adjacent to Sonadubi Nallah/river & Develop grassing. Ensure during loading/unloading no Coal is spilled on the slopes facing River	Large quantity of Coal was observed on the slope facing sonadubi river in between KDH Railway Siding and Sonadubi River.	1 Project proponent ensuring no coal is spilled on the slopes facing Sonadubu River. 2.Plantation/grassing developed after removing the coal from the slopes facing the River. Copy of Work order dated 15.12.2022 Ref.MDCWL/SITE/WO/STORE/22-23/56 Copy Attached Annexure-2 Photographs dated 22.12.2022 are attached.
c	Bring all the Coal Stock inside the premises urgently and construct /repair all the wall around project boundary(in all directions)	Boundry wall was broken and coal was found beyond the project boundry	Portion of boundry wall was damaged due to heavy rainfall and some reject coal had inadvertently made its way onto the adjoining portion of the road. Boundry wall construction work has been started vide work order Ref: MDCWL/SITE/WO/O&M-CIVIL/22-23/42 dated 24 th September 2022 Copy Attached in Annexure 3. Construction is expected to be completed by the end of Mar-2023. Presently Coal being kept with in boundary wall to avoid spillage. Photographs dated 22.12.2022 are attached.
d	Make catch drains, siltation ponds, concrete humps around coal dumps, Washed Coal, rejects so as to ensure no coal		MDCWL LTD is designed for Zero effluent discharge. The washing process is designed for closed circuit system. Effluents with Coal fines is sent to Belt Filter press

Corporate Office: Monnet House, 11 Masjid Moth, Greater Kailash Part-II, New Delhi- 110048 (INDIA)
Phone: 011-2921 8542/43/44/45/46, Fax: 011-2921 8541
Email: monnet_daniels@monnetgroup.com



MDCWL LIMITED

Near K.D.H. Mines, P.O. : Dakra, Distt. Ranchi -829210 (Jharkhand)
E-mail: kdhwashery@monnetgroup.com , ranchi@monnetgroup.com

	dust/slurry flows into the river other low lying areas		imported from U.K WHERE COAL fines are recovered and mixed with solid reject disposed of by rail. Practically there is no discharge out of circuit. Settling ponds are already there one more Siltation pond & Slurry pond Construction work is under Progress to take care of any emergency. It is expected to be completed by 31.03.2023.
e	Arrange and repair and maintenance of all roads in and adjacent to the project		The Road Belongs to M/s CCL and MDCWL is not authorized to repair the Road however KDH PO has been requested vide our letter dated 28.10.22 for repair and maintenance of the road adjacent to the project. Copy Attached in Annexure-4
	In case of sudden spillage the Coal, broken coal should be cleared /cleaned with in Same Day		The company has a policy for cleaning of such sudden spillage coal immediately to avoid coal dust pollution. (Reference of company policy attached)
	Traupaline Covering in Coal Transportation trucks to be ensured	Trapuline covering Was not observed over the coal trucks transportation	Office Order has been Issued to the Transporter along with monitoring being done. Photographs dated 22.12.2022 are attached in Annexure 5
f	No of Mobile Tankers should be increased copy of Log book of water tanker to maintain		Office Order has been Issued to the Transporter/service provider increase the mobile tanker. Photographs dated 22.12.2022 are attached in Annexure 5
g	All the Conveyor belts in the project should be covered	Conveyor belt in the project used for coal transportation were found to be uncovered and potential source of fugitive coal dust emission.	Conveyor belt covering work has been started by the project proponent and the work is under progress. Attached herewith the Photographs dated 22.12.2022 of Conveyor belt covering. It is expected to be completed by 30.06.2023.

Corporate Office: Monnet House, 11 Masjid Moth, Greater Kailash Part-II, New Delhi-110048 (INDIA)
Phone: 011-2921 8542/43/44/45/46, Fax: 011-2921 8541
Email: monnet_daniels@monnetgroup.com



MDCWL LIMITED

Near K.D.H. Mines, P.O. : Dakra, Distt. Ranchi -829210 (Jharkhand)
E-mail: kdhwashery@monnetgroup.com , ranchi@monnetgroup.com

h	Plantation/green belt development around the project boundary in the gaps between gap already existing trees inside the project area should be developed	Some plantation was observed around the boundary of the project but there were gaps between those plantation. Some plantation was observed inside the project area.	Work order for Plantation work dated 19 th Nov 2022 is attached herewith along with photographs dated 22.12.2022 of work of plantation being carried out and is in progress. Annexure 6
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Prayer:

Considering our above submission we may please be allowed to grant above time to make above compliance as per the recommendation of Committee & complete the ongoing work at our end. Therefore in view of the above facts our CTO should not be revoked.

MDCWL LTD

(Formerly Monnet Daniels Coal Washeries Ltd)




Devendra Singh

Senior General Manager (Washery)

Encl: Annexures (1 to 6) & Photographs of work Progress
(1-16)



झारखण्ड राज्य प्रदूषण नियंत्रण पर्वद
JHARKHAND STATE POLLUTION CONTROL BOARD
REGIONAL OFFICE, C.T.I. COLONY, E-1, DHURWA, RANCHI

Ref no.- 56

Ranchi, Date :- 31.01.2023

From ,

Gopal Kumar,
Regional Officer,
Regional Office, Ranchi.

To,

The Chairman/ Managing Director
Monnet Daniels Coal Washery (Project Proponent)
Situating in the area of KDH in Khalari Block of District Ranchi
Bisrampur, Jharkhand -829209

Sub: Submission of compliance status of the observations made by the Committee during the inspection -reg.

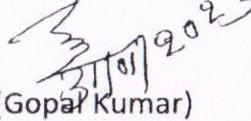
Ref. - CPCB letter no-Law-HO-CPCB/CM-13011/7/2023, dated January 19, 2023

Sir,

With reference to above subject matter, you are directed to submit compliance status/current status of observations made by the Committee during the inspection within 15 days to the Regional Director, CPCB and Director, Regional Office of MoEF & CC, JSPCB and the District Magistrate, Ranchi. Committee report is enclosed here with this letter for your information.

Enl. - As above.

Yours faithfully


(Gopal Kumar)

Regional Officer, Ranchi.



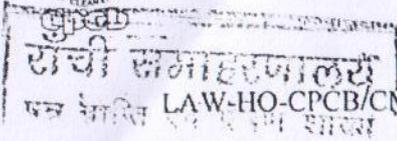
केन्द्रीय प्रदूषण नियंत्रण बोर्ड

CENTRAL POLLUTION CONTROL BOARD

पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय भारत सरकार
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE GOVT. OF INDIA

E-MAIL & SPEED POST

January 19, 2023



LAW-HO-CPCB/CM-13011/7/2023/ 7991

The Member Secretary,
Jharkhand State Pollution Control Board,
T.A. Bldg., HEC, P. O. Dhurva,
Ranchi - 834 004, Jharkhand

Sub: Hon'ble-NGT (PB), New Delhi order dated 04.01.2023 in O.A. No. 479 of 2022;
Krishna Chouhan Vs State of Jharkhand & Ors. - reg.

Sir,

Please refer to the order dated 04.01.2023 of Hon'ble NGT, Principal Bench, New Delhi in O.A. No. 479 of 2022, titled Krishna Chouhan Vs State of Jharkhand & Ors. regarding environmental pollution by M/s Monnet Daniel Coal Washery (copy enclosed). Hon'ble NGT has constituted a Joint Committee comprising representatives of CPCB, Regional Office of MoEF&CC at Ranchi, JSPCB and the District Magistrate, Ranchi, and directed the Joint Committee "to undertake visits to the site, verify compliance status as per averments made by the Project Proponent (M/s Monnet Daniels Coal Washery) and submit its report with further recommendations, if any, considered necessary within three months". The matter will be listed for further consideration on 10.04.2023.

It is to inform that CPCB RD-Kolkata or his nominee will participate in the above mentioned Joint Committee for completing the task given by Hon'ble NGT.

Encl: as above

Yours faithfully,

[Nazimuddin]

Divisional Head-IPC-II

Copy to:

1. The Deputy Director General of Forests (C), : For information and necessary action.
Ministry of Environment, Forest and CC,
Integrated Regional Office, 2nd Floor,
H.Q. Jharkhand State Housing Board,
Harmu Chowk, Ranchi, Ranchi - 834 002
2. The District Magistrate, : For information and necessary action.
DC Office, Kutchery Chowk,
Ranchi - 834 001
3. The Regional Director, : For information and necessary action.
Central Pollution Control Board,
Southend Conclave, Block 502,
5th & 6th Floor, 1582, Rajdanga Main
Road, Kolkata - 700 107

Ref: Sr. G.M-MDCWL/KDH/HR/Pollution/2023/51(a)

Date.14.02.2023

Mr Gopal Kumar
Regional Officer,
Jharkhand State Pollution Control Board,
Regional Office,Ranchi

Ref. CPCB Letter no-Law-HO-CPCB/CM-13011/7/2023 Dated January 19,2023
Sub: Submission of Compliance status of the Observations made by the Committee during the Inspection-reg

Dear Sir,

With reference to the above subject matter, the undersigned authorized person is furnishing the following compliance report as per the Observations & recommendations made by the Committee during the inspection. The details are given below:

SI.NO	Recommendation of Committee	Remarks of Committee	Current Status on the part of Project Proponent
a	Comply all the Conditions of EC issued by MOEF & CC and CTE/CTO issued by JSPCB	Large Quantity of Coal was stocked in the project. Where as in the EC(Environment Clearance) it is mentioned that only one day stock shall be stored in the stock yard(specific condition(ii) accorded by MOEFCC Vide no J-11015/260/2008-IA.II(M) dated 10.12.2008	<p>a) Condition pertaining to EC issued by MOEF,CTE & CTO issued by JSPCB are being compiled,</p> <p>b) The project proponent has made Request for amendment to Specific Condition no. (ii) of EC granted on 10.12.2008 vide its letter dated 17.11.2022 to The Ministry of Environment, Forest & Climate Change requesting for permission to enhance storage capacity. Copy attached Annexure-1</p> <p>The reject Coal is temporarily stored in the premises of the plant and ultimately disposed off to Captive power plants (actual end users) only through rail wagons (as per conditions of Environmental Clearance) . During the Covid Pandemic, when there was county wide Lock down the dispatches were badly affected and Coal rejects accumulated in the premises. As the</p>

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Phone: 011-2921 8542/43/44/45/46, Fax: 011-2921 8541
Email: monnet_daniels@monnetgroup.com



Handwritten signature

o/c
 16-02-2023
 RANCHI
 राँची समाहणालय
 पत्र प्रसारण विभाग
 प्राप्तकर्ता को हस्ताक्षर
 16/02/23
 16/12/2023



			restrictions imposed during the lockdown eased, afterwards the Reject coal disposal started but the Coal reject customers reduced drastically. Non-availability of railway wagons for movement of reject coal to certain destinations also restrict the reject coal disposal as priority are given for movement of washed coal and raw coal rakes. Yet we are in continuous process of disposal of accumulated reject coal as well as fresh generated reject coal and expecting to dispose off in next 8-10 months approximately.
b	Clear/take out all coal from the slopes adjacent to Sonadubi Nallah/river & Develop grassing. Ensure during loading/unloading no Coal is spilled on the slopes facing River	Large quantity of Coal was observed on the slope facing sonadubi river in between KDH Railway Siding and Sonadubi River.	<p>1.The Project proponent ensuring no coal is spilled on the slopes facing Sonadubu River thus removed large quantity of Coal from slope.</p> <p>2.After removing the coal from slope filling done with Soil/Mitti & Plantation/grassing developed from the slopes facing the River. Copy of</p> <p>a) Work order dated 15.12.2022 Ref.MDCWL/SITEWO/STORE/22-23/56 Copy Attached</p> <p>b) Work order dated 16.12.2022 Ref.MDCWL/SITEWO/STORE/22-23/55 Copy Attached</p> <p>Annexure-2,Photographs dated 14.2.2023 are attached.</p>
c	Bring all the Coal Stock inside the premises urgently and construct /repair all the wall around project boundary(in all directions)	Portion of Boundry wall was broken and coal was found beyond the project boundry	<p>Due to heavy rainfall Portion of boundry wall was damaged and some reject coal had inadvertently made its way onto the adjoining portion of the road.</p> <p>The RCC Boundry wall construction work of 299 mts has been started & completed vide work order Ref: MDCWL/SITEWO/O&M-CIVIL/22-23/42 dated 24th September 2022 Copy Attached in Annexure 3.</p> <p>Following Boundry work are Progress:</p> <p>1. WORK ORDER for Construction</p>



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		<p>of RCC Boundry wall inside River on progress videref:MDCWL/SITE/WO/CIVIL/22-23/69 Dated 4th Feb 2023. Annexure 3 (a)</p> <p>2. WORK ORDER for Construction of RCC Boundry wall inside River on progress vide ref:MDCWL/SITE/WO/CIVIL/22-23/70 Dated 6th Feb 2023 Annexure 3 (b)</p> <p>3. WORK ORDER for Construction of RCC Boundry wall inside River on progress vide ref:MDCWL/SITE/WO/CIVIL/22-23/68 Dated 4th Feb 2023 Annexure 3 (c)</p> <p>Construction is expected to be completed by the end of Mar-2023. Presently Coal being kept with in boundary wall to avoid spillage. Photographs dated 14.02.2023 are attached.</p>
d	<p>Make catch drains, siltation ponds, concrete humps around coal dumps, Washed Coal, rejects so as to ensure no coal dust/slurry flows into the river other low lying areas</p>	<p>Settling ponds are already there one more Siltation pond & Slurry pond Construction work is under Progress to take care of any emergency. It is expected to be completed by 31.03.2023. MDCWL LTD is designed for Zero effluent discharge. The washing process is designed for closed circuit system. Effluents with Coal fines is sent to Belt Filter press imported from U.K WHERE COAL fines are recovered and mixed with solid reject disposed of by rail. Practically there is no discharge out of circuit.</p>
e	<p>Arrange and repair and maintenance of all roads in and adjacent to the project</p>	<p>The Road Belongs to M/s CCL and MDCWL is not authorized to repair the Road however KDH PO has been requested vide our letter dated 28.10.22 for repair and maintenance of the road adjacent to the project. Copy Attached in Annexure-4</p>



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	In case of sudden spillage the Coal, broken coal should be cleared /cleaned with in Same Day		The cleaning of such sudden spillage coal is being done periodically to avoid coal dust pollution
	Tarupaline Covering in Coal ransportation trucks to be ensured	Trapuline covering Was not observed over the coal trucks transportation	Office Order has been Issued to the Transporter along with monitoring being done. Photographs dated 14.2.2023 are attached in Annexure-5 & work being carried out.
f	No of Mobile Tankers should be increased copy of Log book of water tanker to maintain		Office Order has been Issued to the Transporter/service provider increase the mobile tanker. Order dated 14.2.2023 attached in Annexure 5
g	All the Conveyor belts in the project should be covered	Conveyor belt in the project used for coal transportation were found to be uncovered and potential source of fugitive coal dust emission.	Conveyor belt covering work has been started by the project proponent and the work is under progress. Attached herewith the Photographs dated 14.2.2023 of Conveyor belt covering. Major part of work is completed. It is expected to be completed by 30.06.2023.
h	Plantation/green belt development around the project boundary in the gaps between gap already existing trees inside the project area should be developed	Some plantation was observed around the boundary of the project but there were gaps between those plantation. Some plantation was observed inside the project area.	Work order for Plantation work dated 19 th Nov 2022 is attached herewith along with photographs dated - 14.2.2023 of work of plantation being carried out and is in progress. Major part of work is completed. Annexure 6

The details of Cost involved in Environment Management as per work being carried out as per recommendation of Committee is attached herewith in **(Annexure 7)**



MDCWL LIMITED

Near K.D.H. Mines, P.O. : Dakra, Distt. Ranchi -829210 (Jharkhand)
E-mail: kdhwashery@monnetgroup.com , ranchi@monnetgroup.com

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Sincerely

MDCWL LTD (Formerly Monnet Daniels Coal Washeries Ltd)


Devendra Singh
Senior General Manager – (Washery)



Enclosed As above.

Cc to -

- 1.REGIONAL DIRECTOR CPCB & DIRECTOR
2. Regional Office of MOEF & CC
- 3.JSPCB,RANCHI
- 4.District Magistrate Ranchi



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